

This initiative holds significant importance for the States of Odisha and Chhattisgarh, catering to the interests of the people, nature enthusiasts, researchers, devotees and preserving the sacredness of this revered holy place of India. So, I request you to direct the Railway Minister to complete the work because the final location survey has been completed and our State Government is willing to provide land and other support for the construction of a new railway line from Bolangir to Nuapada. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member Shri Niranjan Bishi: Shri Sujeet Kumar (Odisha), Dr. Sasmit Patra (Odisha), Dr. Amar Patnaik (Odisha) and Shrimati Sulata Deo (Odisha).

**Demand for sanctioning of the pending 7 Lakh houses under Pradhan Mantri Awas Yojana (PMAY-Grameen) for Odisha**

DR. SASMIT PATRA (Odisha): Mr. Deputy Chairman, Sir, thank you for giving me this opportunity in the Zero Hour. The topic of my Zero Hour is 'Demand for sanctioning of pending seven lakh Pradhan Mantri Awas Yojana Grameen Houses for Odisha'.

Sir, 'housing for all' is one of the key areas of development for the country and 'housing for all', which was initially envisaged to have been completed in the year 2022, has been extended till 2024. In this regard, Pradhan Mantri Awas Yojana and providing houses for the rural poor is extremely crucial so that this vision comes to a completion. Saying that, the State of Odisha required a total of 15 lakh Pradhan Mantri Awas Yojana Grameen Houses, and, over that, about 8 lakh houses have been sanctioned. There are about 7 lakh houses that remain to be sanctioned for the State of Odisha. These 7 lakh houses are primarily for the people in the Western Odisha, Southern Odisha and Coastal Odisha. And, these houses are primarily for our tribal brothers and sisters who are mostly in the undivided KBK region of Western Odisha and Southern Odisha. Therefore, I would like, through you, to urge the Government to kindly take steps to ensure that these seven lakh Pradhan Mantri Awas Yojana houses are undertaken for the State of Odisha.

I would also like to state at this point of time that the hon. Chief Minister of Odisha, Shri Naveen Patnaik, has been writing repeatedly in this regard to the Government of India. The State of Odisha, under the leadership of the hon. Chief Minister, Shri Naveen Patnaik, has also initiated the Mo Ghara Yojana, under which

we are providing assistance to those who are not being able to get assistance under the PMAY in order to help them in constructing their houses.

Having said that, I would like to mention that 2019 was the time when the Awas portal was opened for providing inputs. I do not want to concentrate it only for the State of Odisha, but for many other States as well, and my colleagues across party lines would agree that the need for adding more beneficiaries has increased over the last four-and-a-half years. Therefore, I would urge upon the Government to undertake steps to ensure that Odisha gets those seven lakh houses sanctioned under the PMAY. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Dr. Sasmit Patra: Dr. Sonal Mansingh (Nominated), Shri Vijay Pal Singh Tomar (Uttar Pradesh), Dr. Amar Patnaik (Odisha), Shrimati Sulata Deo (Odisha), Shri Niranjana Bishi (Odisha) and Shri Sujeet Kumar (Odisha).

### **Need for more Blood Banks in the country**

**श्री नरहरी अमीन (गुजरात):** माननीय उपसभापति महोदय, भारत में राष्ट्रीय राजमार्गों, राज्य राजमार्गों और आंतरिक सड़कों पर दिन-प्रतिदिन दुर्घटनाओं की संख्या बढ़ती जा रही है। कोरोना महामारी के बाद अधिक संख्या में लोग हार्ट अटैक एवं अन्य बीमारियों के कारण अस्पताल में भर्ती हो रहे हैं और उनके इलाज के लिए ब्लड की आवश्यकता बढ़ रही है। वर्तमान में पूरे भारत में 4,137 ब्लड बैंक कार्यरत हैं। गुजरात में 181 ब्लड बैंक कार्यरत हैं। इन ब्लड बैंकों में सरकार संचालित हॉस्पिटल्स, रेडक्रॉस सोसायटी, सार्वजनिक चैरिटेबल ट्रस्ट और विभिन्न हॉस्पिटल्स से संलग्न ब्लड बैंक्स शामिल हैं।

डब्ल्यूएचओ की गाइडलाइन के मुताबिक, हर जिले में कम से कम एक ब्लड बैंक होना जरूरी है। सरकार को इन ब्लड बैंक्स को चलाने के लिए आवश्यक सभी उपकरणों और सुविधाओं को उपलब्ध कराना चाहिए। वन क्षेत्र, पहाड़ी क्षेत्र एवं आंतरिक क्षेत्रों में ब्लड न मिलने के कारण कई बार कठिनाई उत्पन्न होती है, जिससे मरीजों की मौत भी हो जाती है। सरकार द्वारा स्वैच्छिक ब्लड डोनेशन को बढ़ावा देने के लिए विभिन्न योजनाओं, विज्ञापनों और अन्य माध्यमों से जन-जागरूकता बढ़े, इस दिशा में काम करना चाहिए। मरीजों को बीमारी के समय उनके निवास स्थान के हॉस्पिटल में गुणवत्तापूर्ण ब्लड मिले, इसका आयोजन भी करना चाहिए। लोगों में ब्लड डोनेशन की भावना बढ़े, इसके लिए केन्द्र और राज्य सरकारों को आवश्यक आयोजन करना चाहिए, ताकि अधिक से अधिक लोग ब्लड डोनेट करें। इन ब्लड बैंकों को आवश्यक आर्थिक सहायता मिल पाए, इसकी दिशा में सरकार को प्रयास करना चाहिए।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri Narhari Amin: Shri Dhananjay Bhimrao Mahadik